THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) Yes Sir.

(b) No, Sir. The contract for purchase of two Beech Aircrafts was finalised by National Remote Sensing Agency, after obtaining technical advice and appropriate approvals, for urgent replacement.

इत्राहाबाद उक्ष न्यायालय में न्यायाधीशों के रिक्त पद

- (क) इलाहाबाद उच्च न्यायालय में इस समय न्यायाधीशों के कितने रिक्त पद हैं और ये कब से रिक्त पड़े हुए हैं ;
- ं (ख) इत रिक्त पदों के न भरे जाने के क्या कारण हैं; ग्रीर
- (ग) इन पदों पर कब तक नियुक्तियां किए जाने की संभावना है?

विधि और न्याय मंत्रासय में राज्य मंत्री (श्री हंसराज भारद्वाज): (क) तारीख 1-11-1988 को इलाहाबाद उच्च न्यःय लय के न्यामाधीशों और अपर न्यामाधीशों के 60 स्वीकृत पदों में से, 14 पद निम्नलिखित तारीख से रिक्त हैं:--

- 1. 15-10-1984 से अपर न्याया-धीश का पद।
- 2. 15~10-1984 से अपर न्याया-धीश का पद
- 3. 15-10-1984 से अपर न्याया-घीश का पद
- 4. 15-10-1984 से अपर न्याया-छीश का पद
- 5. 07-02-1985 से प्रपर न्याया-धीश का पद

- 6. 19-11-1987
- 7. 08-01-1988
- 8. 30-01-1988
- 9. 11-04-1988
- 10. 12-05-1988
- 11. 01-05-1988
- 12. 15-07-1988
- 13. 4-08-1988
- 14. 06-09-1988
- (ख) श्रौर (ग) न्यायाधीशों की नियु नित के लिए संबंद्ध संवैधानिक प्राधिकारियों के परामशें से विचार विमर्श किया जाता है जो एक निरंतर प्रक्रिया है। श्रत: इन रिनितयों के भरे जाने के लिए कोई निश्चित समय बताना संभव नहीं है।

Medicines Produced in India

1532. SHRI CHATURANAN MISHRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the medicines produc ed in. India are among the cheapest in the world;
- (b) whether it is a fact that the prices of medcines is likely to go up 3—5 times if the Indian Patent Law is changed to provide product patent for drugs and pharmaceuticals;
- (c) what is the Seventh Five Year Plan allocation of the Ministry of Health for purchase of medicines; and
- (d) what would be the impact on the future plan allocations if the patent system of India for drugs and pharmaceuticals is changed from process parent to product patent?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FA MILY WELFARE (KUMARI SAROJ KHAPARDE); (a) Cost of medicines manufactured in India is considered cheap compared to that of other countries.

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- (b) The prices of medicines are controlled by Bureau of Industrial Cost & Prices following definite norms which do not allow unnecessary increase in prices.
- (c) Information is being collected and will be laid on the Table of the Sabha.
- (d) This would affect adversely the indigenous manufacturers particularly in the small scale sectors.

T. B. Patients in Rajasthan

- 1533. SHRI SANTOSH BAGRODIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that the number of T. B. patients are on the increase in Rajasthan;
- (b) if so, the number of such patients in the State during the last three years; and
- (c) the action taken to control the disease?

THE MINISTER OF STATE IN" THE MINISTRY OF HEALTH AND FAMILY (KUMARI WELFARE **SAROJ** KHAPARDE): (a) There is no evidence to suggest that the number of T. B. patientg are on the increase in Rajasthan.

(b) As per information reported by Government of Rajasthan, the the number of new T. B. patients detect ed during three years are as last

1985-86 —	43905
1986-87 —	40926
1987-88	35135

under:-

(c) Under the National T. B. Con Programme, a fully equipped and staffed District T. B. Centre to diagnostic and undertake free ment activities through all existing medical and health institutions inc luding Primary Health Centres are functioning in all th* District of

Rajasthan except Dholpur District. To prevent the development of "the disease, BCG vaccination is being given to children of age group 0-1 year as a pan of the universal programme of immunisation.

to Questions

C.G.H.S. Dispensary at Bhilwara

- 1534. SHRI SANTOSH BAGRODIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;
- (a) whether there is any proposal to open any dispensary at Bhilwara under the Central Government Health Scheme; and
- (b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY (KUMARI WELFARE SAROJ KHAPARDE): (a) and (b) No. Sir. A minimum concentration of 7,500 Central Government employees is required for extension of C.G.H.S. facilities to a new city. The question of extension of C.G.H.S. facilities to Bhilwara will he considered after the norm is fulfilled, subject to availability of resources.

Non-availability of Medical Attention in **Government Hospitals in Delhi**

- 1535. SHRI ARANGIL SREEDH-RAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;
- (a) whether it is a fact that only skeletal medical attention was availa ble in the major hospitals of Delhi from 30th October to 1st November, 1988 and even patients needing emergency care were turned out; and
- (b) if so, the reasons therefor? MINISTER OF STATE THE INTHE MINISTRY OF HEALTH ANDFAMILY WELFARE (KUMARI SA-ROJ KHAPARDE): (a) No, Sir.
 - (b) Doea not arise.